

**Facilities to Harijan, Girijan and Neo Buddha Communities**

I1206A. SHRI PANDURANG DHARAMJI JADHAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the different schemes for providing facilities to the Harijan, Girijan and Neo Buddha communities;

(b) what are the rates of scholarships given to Harijan, Adivasi and Neo Buddha in junior colleges or the college of higher (University) education in the faculties of Arts, Science and Commerce faculty-wise;

(c) what are the other courses of studies other than the courses in Arts, Science and Commerce for which scholarships are given to the students coming from the above communities;

(d) what is the procedure to be followed to obtain the scholarships; and

(e) what is the expenditure incurred on such schemes State-wise during the year 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The schemes for the educational development of Scheduled Castes (including Neo-Buddha) and Scheduled Tribes are operated by the States. These vary from State to State depending upon the local needs and conditions. Broadly speaking they comprise: pre-matric and post matric scholarships, stipends, hostels, exemption from payment of tuition and examination and other fees, national overseas scholarship scheme and book banks scheme for medical and engg. students. Supply of uniforms mid-day meals, book and stationery etc.

(b) The rates of scholarships given to the Scheduled Castes (including Neo-Buddha) and Scheduled Tribes vary from scheme to scheme depending upon a particular course. For instance, the rates of post-matric scholarships vary from Rs. 40 [for

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boys (day scholar) for degree courses to Rs. 185/- for boys in Medical and Engg. hostellers. Similarly under the Central scheme of Pre-matric scholarship for those engaged in so called unclean occupations is Rs. 145/- p.m.

(c) The scholarships are given for all courses of study but in the case of post-matric scholarships, it is available for courses like Commercial Pilot Licence, Diploma and higher courses in hotel management, catering technology and applied nutrition, teacher's training etc.

(d) As the schemes are administered by the State Governments, the procedure for disbursement of scholarships differ from State to State depending upon the local conditions.

(e) As the schemes are implemented by the State Governments and vary in content and coverage, from State to State, the expenditure so incurred by the State Governments are not available.

**Lifting of Prohibition in Pondicherry**

\*\*1206B. SHRI V. P. MUNUSAMY: SHRI S. KUMARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is a delay in lifting prohibition in the Union Territory of Pondicherry.

(b) if so, what are the reasons for the delay; and

(c) whether it is a fact that the approval of the Central Government is necessary for lifting prohibition in Pondicherry?.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS " (SHRI YOGENDRA MAKWANA): (a) to (c) Prohibition was introduced in the Union territory of Pondicherry by the Pondicherry Prohibition Regulation, 1979. Accordingly, it will be necessary to undertake legislation for lifting prohibition in that Union territory. The Govern-

\*\*Previously Unstarred Question 1021, transferred from the 26th March, 1980.